

GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF HIGHER EDUCATION

**LOK SABHA**  
UNSTARRED QUESTION NO. 1922  
TO BE ANSWERED ON 28<sup>th</sup> NOVEMBER, 2016

**Fake Degrees**

†1922. SHRI NANA PATOLE:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether cases of fake degree distribution have come into the notice of the Government during the last three years and the current financial year in the country and if so, the details thereof, year-wise and State/UT-wise;
- (b) whether the cases of fake degrees, topper's scam etc. have harmed our education system and if so, the details thereof; and
- (c) whether the Government has taken/ proposes to take strict action in this regard and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
(DR. MAHENDRA NATH PANDEY)

(a) & (b): The University Grants Commission (UGC) has informed that during the last three years and the current year, two cases of fake mark-sheets and degrees by following institutions viz., Nababharat Shiksha Parishad, Rourkela and Gandharva Mahavidyalaya Trust, Ahmedabad have come to their notice.

(c): Each year the University Grants Commission (UGC) publishes a 'Public Notice' containing a list of fake universities and self-styled unrecognized institutions for awareness of general public and students on its website [www.ugc.ac.in](http://www.ugc.ac.in). The UGC has written letters to Chief Secretaries, Education Secretaries of various States/UTs to take action against the fake Universities/Institutes located in their jurisdiction. To redress the menace of fake degree, measures like FIRs, show cause notices, warning notices have been undertaken by the UGC.

The Central Government has approved the establishment of National Academic Depository (NAD) which, inter-alia would maintain academic awards in a 24X7 online digital depository to help eliminate fraudulent practices such as forging of degrees and mark-sheets etc.

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